

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Transfer Petition(s) (Civil) No(s). 2664/2023

M/S. ACME PAPERS LTD.

Petitioner(s)

VERSUS

M/S. CHINTAMAN DEVELOPERS PVT. LTD. & ORS.
(IA No. 206205/2023 - EXEMPTION FROM FILING O.T.
IA No. 206204/2023 - STAY APPLICATION)

Respondent(s)

Date : 13-02-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SUDHANSHU DHULIA
HON'BLE MR. JUSTICE PRASANNA BHALACHANDRA VARALEFor Petitioner(s) Ms. Prerna Singh, Adv.
Ms. Sonia Dube, Adv.
Mr. Shatadru Chakraborty, Adv.
Ms. Kanchan Yadav, Adv.
Ms. Surbhi Anand, Adv.
Mr. Tanishq Sharma, Adv.
Ms. Saumya Sharma, Adv.
M/S. Legal Options, AORFor Respondent(s) Mr. Prashant Mishra, Adv.
Mr. Prateek Mishra, AORUPON hearing the counsel the Court made the following
O R D E RLearned counsel for the petitioner prays for and is
granted two weeks time to file rejoinder affidavit.Connect this matter with Dy. No. 6679 of 2024 subject to
curing of defects.

List on 12.03.2024.

(NEETA SAPRA)
COURT MASTER (SH)(RENU BALA GAMBHIR)
COURT MASTER (NSH)